

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 6

CA Nos. 173/2020, 234/2020, 114/21, 201/22, 253/22
and
CP No. 18/Chd/Pb/2020

IN THE MATTER OF:

Shri Vimal Kumar Dhall & Ors.

...Petitioners

Vs.

OSHO Forge Ltd. & Ors.

...Respondents

Under Section: 241 & 242, CA 2013, R 11 NCLT 2016

Order delivered on 10.05.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner: Mr. Yashpal Gupta, Advocate
For the Respondent: Mrs. Munisha Gandhi, Senior Advocate
Ms. Salina Chalana, Advocate
Mr. Vaibhav Sharma, Advocate

ORDER

A date is requested by Ld. Senior Counsel for the Respondent on the ground that she is not prepared for the arguments due to some personal difficulty. Let the matter be listed before the Regular Bench on 31.05.2024 in the supplementary list.

Sd/-

Sd/-

(UMESH KUMAR SHUKLA)
MEMBER (T)

(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti